## GOVERNMENT OF INDIA MINISTRY OF HOUSING AND URBAN AFFAIRS LOK SABHA

### UNSTARRED QUESTION NO. 4649 TO BE ANSWERED ON MARCH 31, 2022

#### **SURVEY ON URBAN HOMELESS PERSONS**

#### NO. 4649. SHRIMATI POONAMBEN MAADAM:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state: -

- a) whether the Government has conducted any survey in respect of urban homeless poor persons in the country;
- b) if so, the details thereof, State/UT-wise including Gujarat;
- c) the details of the schemes/ programmes for such homeless persons;
- d) whether the Government has revisited policy for management of frequent urban flooding and if so, the details thereof; and
- e) the steps taken by the Government to ensure local bodies are prepared to handle urban flooding?

#### **ANSWER**

# THE MINISTER OF STATE IN THE MINISTRY OF HOUSING AND URBAN AFFAIRS (SHRI KAUSHAL KISHORE)

- (a): The guidelines of Shelter for Urban Homeless (SUH) component of Deendayal Antyodaya Yojana- National Urban Livelihoods Mission (DAY-NULM) prescribe systematic third party surveys to be undertaken in cities/towns by the urban local bodies to identify the number of urban homeless to assess the need for shelters.
- (b): The details of urban homeless identified by 27 States/UTs, including Gujarat, as on 25.03.2022, is at Annexure-I.

(c): It is the primary responsibility of Governments of the States/ Union Territories to provide shelter for urban homeless. However, in order to complement their efforts, Ministry of Housing & Urban Affairs is administering a scheme SUHunder DAY-NULM, through respective States/UTs. It focuses on providing permanent shelters equipped with basic facilities to the urban homeless. As reported by States/UTs, so far, 1,678 shelters are operational.

Further, Ministry is implementing a Centrally Sponsored Scheme, Pradhan Mantri Awas Yojana- Urban (PMAY-U) through States/Union Territories (UTs) for providing all- weather pucca houses to eligible urban households including homeless. States/UTs have conducted a demand survey to assess the demand for such housing for eligible beneficiaries. Based on the project proposals submitted by States/UTs, 115.5 lakh houses have been sanctioned. Out of these 95.2 lakh houses have been grounded for construction; of which 56.4 lakh have been completed and delivered to beneficiaries.

(d)&(e): Management of urban flooding falls under purview of the respective State Governments and Urban Local Body / Urban Development Authority. For their guidance, Ministry of Housing and Urban Affairs has issued Urban and Regional Development Plans Formulation and Implementation (URDPFI) Guidelines, 2014 by integrating the guidelines on mitigation, prevention and preparedness for urban flooding issued by the National Disaster Management Authority. These guidelines lay down the principles to be followed for land use in the flood plains by taking into account the frequency of flooding based on the rainfall data.

Further, the Ministry has issued Standard Operating Procedure for Urban Flooding in 2017. These lay down, in a comprehensive manner, the specific actions to be undertaken by various departments and agencies for responding to urban flooding.

Ministry has also published a Manual on Storm Water Drainage Systems, 2019 to provide guidance on sustainable design, planning & management of storm water drainage systems and emergency plan for flood response.

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## ANNEXURE-I REFERRED TO IN REPLY TO PART (b) OF LOK SABHA UNSTARRED QUESTION NO.4649 TO BE ANSWERED ON 31.03.2022

## State/UT-wise details of number of Urban Homeless identified through Systematic third party survey (as on 25.03.2022) under SUH scheme of DAY-NULM

SI.	State/ Union Territory	No. of Urban Homeless
No.		persons identified
1	Andhra Pradesh	11,173
2	Bihar	10,253
3	Chandigarh	2,064
4	Chhattisgarh	10,216
5	Goa	173
6	Gujarat	35,293
7	Haryana	19,015
8	Himachal Pradesh	879
9	Jharkhand	3,043
10	Karnataka	7,282
11	Kerala	3,196
12	Manipur	4
13	Madhya Pradesh	3,257
14	Maharashtra	21,882
15	Meghalaya	48
16	Mizoram	3,888
17	Nagaland	49
18	Odisha	13,651
19	Puducherry	719
20	Rajasthan	39,512
21	Sikkim	13
22	Tamil Nadu	14,040
23	Telangana	4,629
24	Tripura	328
25	Uttar Pradesh	28,409
26	Uttarakhand	2,202
27	West Bengal	10,565
	Total	2,45,783

Note: - The State of Arunachal Pradesh has reported no homeless persons. The UTs of Andaman & Nicobar Islands, Dadra& Nagar Havel and Daman & Diu are not implementing SUH.

